

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 219**  
**136(ND)13**

**IN THE MATTER OF:**  
**Santosh Kumar Bagla**

... **Applicant/Petitioner**

**Versus**

**M/s. Anghalia Housing Pvt. Ltd**

... **Respondent**

**Under Section: 397/398**

**Order delivered on 16.11.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

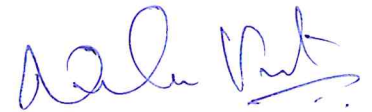
**PRESENT:**

**For the Applicant** : Adv. Kunal Tyagi and Adv. Abhishek Verma

**For the Respondent** : Mr. Ayandeb Mitra, Adv. and Sreemantini  
Mukherjee, Adv.

**ORDER**

Due to paucity of time, the matter is re-notified to 21.12.2022.



**(COURT OFFICER)**